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Title : Observation regarding Government Business transacted by the House during the week ending on 12 May, 2006.

MR. SPEAKER: Hon. Members, for your information, I want to briefly recapitulate the main items of business transacted by the House during the last week consisting of three sittings.

Out of the three sittings, on the first day, the House had to be adjourned after paying tributes to the passing away of two sitting Members and four ex-Members of Lok Sabha.

Out of the 60 Starred Questions admitted, only four could be answered orally. Replies to the remaining Starred Questions along with the replies to 674 Unstarred Questions were laid on the Table. Besides, one Half-an-Hour Discussion was also taken up.

During the period, as many as 12 matters of urgent public importance were raised after the Question Hour and before the adjournment of the House for the day.

As regards the Legislative Business, the House discussed the Delhi Laws (Special Provisions) Bill, 2006 for about 1 hour 41 minutes before it was passed.

As regards the Private Members' Business, 8 Bills were introduced. One Constitution (Amendment) Bill, 2004 (insertion of new article 45A), with a view to provide nutritious food to all children who have been provided free and compulsory education by the States, moved by Shri Suravaram Sudhakar Reddy was taken up for consideration and discussed for about 51 minutes. The Bill was withdrawn by the leave of the House.

The Crop Insurance Bill, 2005, with a view to provide for insurance of crops and for matters connected therewith moved by Shri Iqbal Ahmed Saradgi was also taken up for consideration and discussed for about 1 hour and 23 minutes. However, the discussion was not concluded.

During this period, one Report was presented.

During the week, we lost 5 hours and 46 minutes of valuable time due to interruptions and adjournments. This was mainly on account of the early adjournment of the House on 11th May, 2006 due to the demand made by some Members from the Opposition Parties for bringing an early legislation to check large scale demolitions carried out in Delhi.

I wish to convey my thanks to the hon. Members for their kind co-operation in the conduct of the proceedings.
